

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.232 - CP/1(AHM)2023  
With  
ITEM No.233 - IA/12(AHM)2023

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Indiraben Wd/o Vinodrai Hirjibhai Kansagara Throught POA holder of Kartikumat V Patel V/s Galaxy Cinema Pvt Ltd & Ors

.....Applicant  
.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Ravi Pahwa, Advocate  
For the Respondent :

**ORDER**

Learned counsel for the applicant submits that stay is operating in this matter before the Hon'ble Supreme Court and now next tentative date is 17.05.2024.

Re-list on 18.07.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**